

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the IBBI (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
EXCEL TECHNOVATION PRIVATE LIMITED**

| S. NO. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                                                                                    |
|--------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | Name of corporate debtor                                                           | Excel Technovation Private Limited                                                                                                                                                                                                                                                         |
| 2.     | Date of incorporation of corporate debtor                                          | 05-01-1996                                                                                                                                                                                                                                                                                 |
| 3.     | Authority under which corporate debtor is incorporated /registered                 | ROC – Jaipur                                                                                                                                                                                                                                                                               |
| 4.     | Corporate Identity No. / Limited Liability Identification No.of corporate debtor   | U72100RJ1996PTC011349                                                                                                                                                                                                                                                                      |
| 5.     | Address of the registered office and principal office (if any) of corporate debtor | 101, F-174, Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C-Scheme, Jaipur, Rajasthan – 302001                                                                                                                                                                                           |
| 6.     | Date of closure of Insolvency Resolution Process                                   | 26-11-2022                                                                                                                                                                                                                                                                                 |
| 7.     | Liquidation commencement date of corporate debtor                                  | 31-10-2023                                                                                                                                                                                                                                                                                 |
| 8.     | Name and registration number of the insolvency professional acting as liquidator   | Mr. Prashant Agrawal<br>IBBI registration no. IBBI/IPA-001/IP-P00053 /2017-18/10127<br>AFA No.: AA1/10127/02/171123/104832<br>valid up to 17-11-2023                                                                                                                                       |
| 9.     | Address and e-mail of the liquidator, as registered with the Board                 | Address: Building No. F – 174, First Floor (F – 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C – Scheme, Jaipur – 302001 Rajasthan<br><br>E-Mail: <a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a>                                                                  |
| 10.    | Address and e-mail to be used for correspondence with the liquidator               | Address: Building No. F – 174, First Floor (F – 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C – Scheme, Jaipur – 302001 Rajasthan<br><br>E-Mail: <a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a> / <a href="mailto:cirp.excel@gmail.com">cirp.excel@gmail.com</a> |
| 11.    | Last date for submission of claims                                                 | 30-11-2023                                                                                                                                                                                                                                                                                 |

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of liquidation of the **M/s Excel Technovation Private Limited** on **31-10-2023**.

The stakeholders of **M/s Excel Technovation Private Limited** are hereby called upon to submit their claims with proof on or before **30 -11 – 2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

**Prashant Agrawal, Liquidator**

**Excel Technovation Private Limited**

Reg No. IBBI/IPA-001/IP-P00053/2017-18/10127

AFA No. AA1/10127/02/171123/ 104832 valid up to 17-11-2023

Building No. F – 174, First Floor (F – 106), Sumer Complex, Gautam Marg,

B/h Bagadia Bhawan, C – Scheme, Jaipur – 302001 Rajasthan

Email Address: ippagrawal@gmail.com / cirp.excel@gmail.com

Date: 01-11-2023

Place: Jaipur

## FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy  
Board of India (Liquidation Process) Regulations, 2016)

### FOR THE ATTENTION OF THE STAKEHOLDERS OF EXCEL TECHNOVATION PRIVATE LIMITED

| S. No | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                                                                        |
|-------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.    | Name of corporate debtor                                                           | Excel Technovation Private Limited                                                                                                                                                                                                                                             |
| 2.    | Date of incorporation of corporate debtor                                          | 05-01-1996                                                                                                                                                                                                                                                                     |
| 3.    | Authority under which corporate debtor is incorporated/registered                  | ROC Jaipur                                                                                                                                                                                                                                                                     |
| 4.    | Corporate Identity No. / Limited Liability Identification No. Of corporate debtor  | U72100RJ1996PTC011349                                                                                                                                                                                                                                                          |
| 5.    | Address of the registered office and principal office (if any) of corporate debtor | 101, F-174, Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C-Scheme, Jaipur, Rajasthan 302001                                                                                                                                                                                 |
| 6.    | Date of closure of insolvency resolution process                                   | 26-11-2022                                                                                                                                                                                                                                                                     |
| 7.    | Liquidation commencement date of corporate debtor                                  | 31-10-2023                                                                                                                                                                                                                                                                     |
| 8.    | Name and registration number of the Insolvency Professional acting as liquidator   | Mr. Prashant Agrawal<br>with IBBI registration no<br>IBBI/PA-001/IP-P00053/2017-18/10127<br>AFA No.: AA1/10127/02/171123/104832<br>valid up to 17-11-2023                                                                                                                      |
| 9.    | Address and e-mail of the liquidator, as registered with the Board                 | Address: Building No. F 174, First Floor (F 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C Scheme, Jaipur 302001 Rajasthan<br>E-Mail: <a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a>                                                                  |
| 10.   | Address and e-mail to be used for correspondence with the Liquidator               | Address: Building No. F 174, First Floor (F 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C Scheme, Jaipur 302001 Rajasthan<br>E-Mail: <a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a> / <a href="mailto:cirp.excel@gmail.com">cirp.excel@gmail.com</a> |
| 11.   | Last date for submission of claims                                                 | 30-11-2023                                                                                                                                                                                                                                                                     |

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Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Mr. Prashant Agrawal

Date and place : 01-11-2023, Jaipur

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Board of India (Liquidation Process) Regulations, 2016)

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| 7.    | Liquidation commencement date of corporate debtor                                  | 31-10-2023                                                                                                                                                                                                                                                                     |
| 8.    | Name and registration number of the Insolvency Professional acting as liquidator   | Mr. Prashant Agrawal<br>with IBBI registration no<br>IBBI/PA-001/IP-P00053/2017-18/10127<br>AFA No.: AA1/10127/02/171123/104832<br>valid up to 17-11-2023                                                                                                                      |
| 9.    | Address and e-mail of the liquidator, as registered with the Board                 | Address: Building No. F 174, First Floor (F 106), Sumer Complex, Gautam Marg, B/h Bagadia Bhawan, C Scheme, Jaipur 302001 Rajasthan<br>E-Mail: <a href="mailto:ippagrawal@gmail.com">ippagrawal@gmail.com</a>                                                                  |
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| 11.   | Last date for submission of claims                                                 | 30-11-2023                                                                                                                                                                                                                                                                     |

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Name and signature of liquidator: Mr. Prashant Agrawal  
Date and place : 01-11-2023, Jaipur